

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

(48)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA/393/IB/2020**

**PETITION NUMBER : CP/1307/IB/2018**

**NAME OF THE PETITIONER : V. VENKATA SIVAKUMAR (LIQUIDATOR) M/S THE  
JEYPORE SUGAR COMPANY LTD**

**NAME OF THE RESPONDENTS : IDBI BANK LTD & ORS**

**UNDER SECTION : 60 (5) OF IBC 2016**

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**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel  
Mr. S. Sathyanarayanan for the Respondent are present.

List all the connected applications on **12.02.2021** for hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)

vs